DEVELOPMENT (DEPTT OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) The matter relates to the State Government of Orissa. As per information available from the State, some Hindi teachers have not been paid, their salary for last several months.

(b) The maintenance of Hindi-teachers appointed in the 7th Plan in the State of Orissa is 'the responsibility of the State Government. However, 100 per cent grants-in-aid is admissible to the State Government under the scheme of Appointment and Training of Hindi teachers in non-Hindi speaking States/UTs for fresh Hindi teachers appointed in the Plan period. The State Government is receiving grant under this scheme for meeting the salary of their Hindi teachers. During 1992-93, a grant of Rs, 40.36 lakhs was sanctioned to the State Government of Orissa.

Nav Nalanda Mahavihar on the verge of closure

4484. SHRI SUSHILKUMAR SAM-BHAJI RAO SHINDE; SHRI BISHAMBHAR NATH PANDE;

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state: -

(a) whether it is a fact that the Nalanda Mahavir, the sole research Institute of international fame dedicated to the study of Pali in the country, is facing major crisis because there is no Director of the institute for quite some time;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that surroundings of the ancient Nalanda University, the Nav Nalanda Mahavidyalaya, an, internationally renowned institute for research on the Pali language is in due -straits;-

(d) if so, what action Government propose to take to prevent its closure; and

(e) whether Government have any scheme to improve the conditions of the organisation?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Information is being collected from the Government of Bihar and will be placed on the Table of the House.

(c) Yes, Sir.

(d) and (e) A decision to take over Nav Nalanda Mahavihar by the Government of India to be run as an Autonomous Institution has been taken in principle with the consent of the State Government of Bihar, Draft Memorandum of Association and Bye-laws have been framed. The legal, modalities are being worked out.

Minimum age for admission in schools and Colleges

4485. CHOWDHRY HARI SINGH: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) what is the minimum age to be attained on a particular date and month in a year for admission of students to undergraduate courses in the Colleges/ Departments of the Delhi University; and

(b) what is also the minimum age to be a'tained on a particular date and month in a year for admission of students to the First Class Schools recognised by the Delhi Administration?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) According to the information furnished by the University of Delhi, the minimum age required for admission of a student to the 1st year of an undergraduate course is 17 years on or before the first day of October in the year in which helshe seeks admission. 173 Written Answers

(b) The Government of National, Capital Territory of Delhi has informed that the minimum age required for admission of students to Class First in the recognised schools is 5 years on the actual date of admission which can be any day from the 1st May to the 31st August of the academic year

उत्तर प्रदेश द्वारा "आपरेशन ब्लंकबोर्ड मोजना" के सहत अनुदान की मांग

4486. श्री ईश दत्त यादव : क्या मानव संसाधन विकास मंत्री यह बताने की क्या करेंगे कि :

(क) "अपरेशन ज्येकवाडे के अस्तर्गत उत्तर प्रदेश में कितन अव्ययन कक्षों का निर्माण किथा गया है ;

(ख) इस कार्यक्रम के अन्तर्गत सब तक कितनी धनरात्रि व्यय की जा चुकी है:

(ग) क्या उत्तर प्रदेज सरकार ने इस योजना के जन्तर्गत प्रनुदान की मांग की है; ग्रौर

(घ) यदि हां, तो उसका ब्यौरा क्या है और इस संबंध में कब तक निर्णय लिया जाएगा?

मानव संसाधन विकास मंत्रालय (शिक्षा ग्रौर संस्ुति विभाग) में उप मंत्री (क्रुमारी शैलजा) : (क) 20284

(ख) 8696.84 लाख

(ग) झौर (घ) वर्ष 1992-93 के दौरान आपरेशन ब्लैकरोर योजना के तहत स्कूल भवनों के निर्माण के लिए उत्तर प्रदेश सरकाव से 556.20 लाख रुपए की केन्द्रीव सहायता जारी करने से संबंधी एक प्रस्ताय भाष्त हुआ था। ग्रामीण विकास मंत्रालय ने यह राशा राज्य सरकार को 31-3-93 को जारी करदी है।

भगवान बुद्ध का संग्रहालय

4487. श्री सुशील कुमार संमाबीराव शिदेः क्या मानधः लंसाधन दिकास मंत्री यह बताने की ऋषा करेंगे किः

(क) क्या यह सच है कि श्रीलंक। थाईलेंड ग्रादि देशों ने भगवान बुद्ध से संबंधित ग्रवशेषों को संग्रहित करके उनका एक संग्रहालय बनाने का ग्रनुरोध किया था;

(ख) यदि हां, तो क्या सरकार पटना ग्रौर ग्रौरंगाबाद (महाराष्ट्र) में इस प्रकार के संग्रहालय बनाने के वारे में विचार कर रही है ;

(ग) यदि हां, तो उसका ब्यौरा क्या है; स्रौर

(घ) यदि नहीं, तो उसके क्या कारण हें ?

मानव संसाधन विकास मंदालय (शिक्षा श्रौर संस्कृति विभान) में उप मंत्री (कुमारी शैलजा) : (क) जी नहीं। (ख) से (घ) प्रश्न नहीं उठते।

Fate of De. Shanna review committee

4488. SHRI MISA R. GANESAN: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state what has been the fate of recommendations made by Kendriya Vidyalaya Sangathan Review Committee headed by Dr. Sharma which submitted its report in 1988?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): The Kendriya Vidyalaya Sangathan has intimated that the recommendations of the Kendriya Vidyalaya Sangathan Review Committee¹ were examined by an Empowered Committee constituted by the Government. The recommendations together with the advice of the Empowered Committee Were placed before the Board of Gover-